

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.6/2016 in Civil Appeal No.446/2013

KAMLA SHANKAR DUBEY & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.
(for impleadment and office report)

Respondent(s)

Date : 23/01/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBERS]

For Appellant(s) Mr. Balraj Dewan,Adv.

For Respondent(s) Mr. Ravindra Kumar,Adv.
Mr. Vikrant Singh Bais,Adv.
Ms. Shalu Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, learned counsel for the respondent is granted
four weeks' time to file reply to the application.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER